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Title: Motion regarding appointment of two Members of Lok Sabha to Central Advisory Committee for the National Cadet Corps.

HON. SPEAKER: Item No. 6. Shri Rao Inderjit Singh.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH):
Madam, on behalf of Shri Manohar Parrikar, I beg to move:

"That in pursuance of section 12(1)(i) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, subject to the other provisions of the said Act."

HON. SPEAKER: The question is:

"That in pursuance of section 12(1)(i) of the National Cadet Corps Act, 1948, the Members of this House do proceed to elect in such manner as the Speaker may direct, two Members from amongst themselves to serve as Members of the Central Advisory Committee for the National Cadet Corps, subject to the other provisions of the said Act. "

The motion was adopted.

12.11 hours

OBSERVATION BY THE SPEAKER